



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for the information of all concerned that the Departments appearing through the respective learned standing counsel are directed to provide the details of the authorised persons who can receive notices on behalf of the concerned Department. The persons so authorised shall be required to be present in the Court premises for the entire duration during which a filing can be accepted in the Filing Section. The details are to be submitted in the following format by e-mail at regj.ghc@gmail.com :

Name of the Department		
Name of the authorised person	Designation of the authorised person	Contact number (s) of the authorised person

BY ORDER

Dated, Guwahati, the 24th of September, 2021.